

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.40 (1)-HCT/Judl/ROSTER/2016/ 11215

25th November, 2016

NOTIFICATION

In partial modification of the prevailing Roster, it is hereby notified that from 28.11.2016 onwards, the Division Bench headed by the Hon'ble Chief Justice will have its sitting on Friday every week and the said Division Bench will take up Part-I matters only. The Hon'ble Chief Justice and other Hon'ble Judge of the said Division Bench will also sit in the Single Bench on Friday after rising of the aforesaid Division Bench and will take up the Single Bench matters as per the Roster.

By order,

Sd/—

(D. Debbarma)
I/C. Registrar (Judicial)

No.F.40 (1)-HCT/Judl/ROSTER/2016/ 11216-40

25th November, 2016

Copy to: —

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Registrar (Judicial), High Court of Tripura, Agartala;
09. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
10. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
11. The Joint Registrar, High Court of Tripura, Agartala;
12. The Deputy Registrar(s), High Court of Tripura, Agartala;
13. The Chief Librarian, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/c. Paper Book Section, High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.


(D. Debbarma)
I/C. Registrar (Judicial)